

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**CP No. 1 OF 2019**

**Dated: 30th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**DB Power Limited**

**.... Appellant(s)**

**Versus**

**TANGEDCO & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Deepak Khurana For App1

Counsel for the Respondent(s) : S. Vallinayagam For Res1

**ORDER**

List the matter on **06.11.2019.**

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

PR